COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 154 OF 2017

Dated: 22nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

South Bihar Power Distribution Company Ltd. Appellant(s)

Vs.

Bihar Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Malavika Prasad for

Mr. Buddy A. Ranganadhan for R-1

ORDER

Learned counsel for the respondent seeks five weeks time to file reply. She may file the same on or before 27.09.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>23.10.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt